

Seventeenth Loksabha

an>

Title: Presentation of the 18th and 19th Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

DR. (PROF.) KIRIT PREMJI BHAI SOLANKI (AHMEDABAD WEST): Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2022-23):-

Eighteenth Report on Action taken by the Government on the recommendations contained in the Eighth Report (Seventeenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Reservation of Scheduled Castes/Scheduled Tribes in Public Sector Banks/Financial Institutions/Reserve Bank of India and credit facilities and other benefits being provided by such Institutions/Banks to the Scheduled Castes/Scheduled Tribes with special reference to State Bank of India'.

Nineteenth Report on Action taken by the Government on the recommendations contained in the Thirteenth Report (Seventeenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Reservation for Scheduled Castes and Scheduled Tribes in Central Public Sector Undertaking with special reference to Power Grid Corporation of India Limited'.
